

(b) how does it compare with the total amount of capital goods exported during 1983-84 (upto 31.3.84) ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) and (b) The export data in respect of capital goods are not yet available for the full year 1984-85. However, according to the provisional commodity wise statistics available from DGCI &S, the export of capital goods (viz., Metal manufactures, Machinery and transport equipment, Iron and Steel including manufactures) during the first nine months of 1984-85 amounted to Rs. 590.54 crores, which are higher by 7.31 per cent as compared to the corresponding provisional figure of Rs. 547.77 crores during the previous year.

Payment of bills by Chief Controller of Accounts Organisation in 1984-85

700. SHRI PRAKASH CHANDRA: Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) the total number of bills received for payment by the Chief Controller of Accounts Organisation of the Department of Supply during 1984-85;

(b) the number of the bills out of those which were cleared within (i) one month, (ii) six months and (iii) twelve months, giving amount in each such group;

(c) the number of bills still pending giving reasons for non-clearance; and

(d) the amount of bills received from foreign countries for payment during 1984-85 and average delay in such cases ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) The total number of suppliers' bills received during 1984-85 was 5,61,233.

(b) The extant orders provide for payment of bills within 15 days and those involving over Rs. 1 lakh within

one week. Hence information on receipt and disposal of bills is monitored with a view to check their disposal with in the time schedule prescribed and Statistics maintained accordingly. The time and labour involved in collecting the information required will not be commensurate with the result achieved. Hence the information is furnished below in the manner in which data is maintained :—

(i) Disposed of within a week.	=3,09,241
(ii) Disposed of within 8 to 11 days.	=1,21,706
(iii) Disposed of within 12 to 20 days.	=84,740
(iv) Disposed of after 20 days.	=43,867
Total	=5,59,554***

\*\*\* This includes 6788 bills pertaining to the period prior to 1984-85. Total amount paid during 1984-85 is Rs. 3592.00 crores.

(c) The number of pending bills as on 31.3.1985 was 8467. The reasons for non-clearance of these bills are due to one or more of the following reasons :

- (i) Recoveries advised by Purchasers.
- (ii) Recoveries advised by Indentor/Consignee.
- (iii) For want of security deposit etc.
- (iv) Documents awaited from DGS & D/Indentors/Consignees.
- (v) Bills kept pending due to litigation.

(d) In cases of supplies received from foreign countries, the payments are made on the basis of Letters of Credits established through Reserve Bank/State Bank of India after issue of contracts. No bills of the foreign suppliers are paid here directly and hence the question of delay does not arise.